

IND-A-E005/2/2021
 Government of Himachal Pradesh
 Department of Industries
 (Section-A)

From

To

Principal Secretary (Inds.) to the
 Government of Himachal Pradesh.

✓ The Consultant (Judicial),
 Hon'ble National Green Tribunal,
 Faridkot House, Copernicus Marg,
 Near New India Gate, New Delhi-110001.

Dated: Shimla-2, the

2nd September, 2024.

Subject:- OA No.646/2023 titled as Manoj Kumar Kaushal Versus State of
 HP & others.
 Sir,

Kindly refer to the Hon'ble National Green Tribunal order dated 09.08.2024 passed in OA No.646/2023-titled as Manoj Kumar Versus State of HP & others.

In this connection, it is submitted that the Hon'ble National Green Tribunal vide order dated 09.08.2024 has directed to file the response/reply to the two aspects raised during hearing of application before 06.09.2024.

The point raised during the hearing dated 09.08.2024 is as follows:-

It is submitted that the Hon'ble National Green Tribunal has ordered that :-

“...with regard to CETP also, we do not find any reply.”

In this context, it is submitted that in reply to Para-5 of the Original Application, the aspect w.r.t. CETP has been amply classified. For the sake of clarity, the same is being reproduced hereunder:-

“That the Para No.6 of the application of the applicant is wrong and denied in toto. It is wrong to say that one common effluent treatment plant (CETP) was proposed but till today no (CETP) built.

It is submitted that in reply to the averments made by the applicant that initially Common Effluent Treatment Plant (CETP) was proposed for this area but has not been installed it is submitted that although a CETP with 5 MLPD capacity was proposed to be established in Industrial Area Pandoga. However, keeping in view the nature of units established in the Industrial Area, the proposal was kept in abeyance.

Principal Secretary (Industries) to the
 Government of Himachal Pradesh

P.T.O

It is worth mentioned here that presently, there are only two Industrial Units in the Area that discharge liquid effluents in the area i.e. M/s Hindustan Farmdirect Ingredients Pvt. Ltd. and M/s Ian Macleod Distillers India Ltd. While the former is in orange category and discharge is about 25 KLPD and installed Effluent Treatment Plant ZETP with Zero Liquid Discharge (ZLD) of 35 KLPD capacity. That latter has discharge of about 67 KLPD and has installed ETP with ZLD of 75 KLPD capacity. Keeping the view the fact that there is negligent effluent discharge from the established industrial units and necessary infrastructure to treat the effluents is in place and functional, the establishment of CETP would be a sheer wastage of public money. Therefore, the proposal for CETP in Industrial Area Pandoga has been kept in abeyance as of now. If the need is felt in future for establishing the CETP, the same shall be established. Such large projects have their own period of gestation and it is not expected that these projects will be established overnight. Similar is the case with this project also. Within few years from now, this area is expected to be one of the best Industrial Areas of the State in terms of industrialization. The Government of Himachal Pradesh is fully aware of its role and responsibility towards protecting the environment and forest wealth of the State. In order to bring more investment in the State to increase its revenue sources and to generate employment, such projects are the need of the hour. State Government understands and ensures a very fine balance between the development and environment protection. No violation of any sorts has been made while developing this project and all the generalized statements made by the applicant are without material facts and devoid of any scientific facts or evidence.”

The above said information as per record is submitted in response to classify the aspects raised for classification please

Yours faithfully,



(R.D. Nazeem, I.A.S.)
Principal Secretary (Inds.) to the
Government of Himachal Pradesh
Ph. No. 0177-2621586.

**Principal Secretary (Industries) to the
Government of Himachal Pradesh**